	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations 201	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	22	284441135287.45	22	284149385312.07	88.50	0	291749975.39	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	14	35054264710.17	11	9369619226.81	2.92	1833803022.00	23850842461.35	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	335	130921968.48	334	116078699.00	0.04	0	14950654.48	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	9	25067245182.49	8	12050481695.93	3.75	4441506079.75	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	184	40821262150.35	173	15383070592.54	4.79	0	25438191557.81	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	625	17230145.11	625	17100555.11	0.01	0	129590.00	0	<u>Annexure 9</u>
Total		1189	385532059444.04 99	1173	321085736081.45 996	100.00	6275309101.75	58171121645.840 004	0	